

Parliament, who is a senior Member, makes video of another Member! For what? ...*(Interruptions)*... I had suffered, I tell you. Mr. Chidambaram, your party had put up a video on *Instagram*, which was withdrawn later on. That was a shame to me. You used Twitter, official handle of the spokesperson, to demean me, insult me, insult my background as a farmer, insult my position as a *Jat* and insult my position as the Chairman. These are too serious issues. ...*(Interruptions)*... Please, go back to your seat. ...*(Interruptions)*... The House stands adjourned to meet at 3.00 p.m..

The House then adjourned at two minutes past two of the clock.

The House reassembled at three of the clock,

MR. CHAIRMAN *in the Chair.*

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform the hon. Members that the Business Advisory Committee in its meeting held today, that is, on 19th of December, 2023, has allotted time for Government Legislative Business as follows:-

- | | | |
|----|--|------------------|
| 1. | Consideration and Passing of the Telecommunications Bill, 2023
(after it is considered and passed by Lok Sabha) | Two Hours |
|----|--|------------------|

...*(Interruptions)*...

GOVERNMENT BILLS

€The Appropriation (No.3) Bill, 2023

&

€The Appropriation (No.4) Bill, 2023

MR. CHAIRMAN: Now, Bills for Consideration and Return. The Appropriation (No.3) Bill of 2023 and the Appropriation (No.4) Bill, 2023 - to be discussed together. Shri

€ Discussed together.